

(ग) महाराष्ट्र सरकार ने मिल मालिकों पर चावल की प्रत्येक किस्म के मामले में 30 प्रतिशत की एक-समान लेवी लगाने के उद्देश्य से 30 जुलाई, 1990 को महाराष्ट्र चावल (चावल मिल मालिकों पर लेवी) अधिनियम, 1989 में संशोधन कर दिया और खरीफ विपणन मसौदा 1990-91 के दौरान लेवी को मक्खी के साथ लागू करना सुनिश्चित किया।

#### **Cells on major accident hazard**

3613. SHRIMATI MIRA DAS : Will the Minister of LABOUR be pleased to state :

(a) whether a Major Accident Hazard Division has been set up in the Central Labour Institute, Bombay, and the Regional Labour Institutes have set up cells on the Major Accident Hazard;

(b) if so, whether Government are aware that in Orissa alone there are 36 identified hazard prone factories and more chemical factories are coming up;

(c) whether Government are also aware that the existing Industrial Hygiene Laboratory attached to the Factory Directorate is ill-equipped and is working with skeleton staff;

(d) if so, whether Government propose to (i) establish a multi-purpose disciplinary organisation within the outfit of factory Directorate; and (ii) establish a full fledged/expand the Industrial Hygiene Laboratory by providing sophisticated and modern equipment to identify, monitor and control the presence of toxic gases in the atmosphere with branch at the industrially concentrated areas of Rourkela, Angul and Rayagada; and

(e) if answer to part (d) above be in the negative whether Government would consider the same?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) A Major Accident Hazards Control Advisory Division has been set up in the Central Labour Institute, Bombay with cells at the three Regional Labour Institutes located at Calcutta, Kanpur and Madras.

(b) The Government of Orissa have informed that there are 40 hazardous factories in Orissa at present.

(c) to (e) The information is being collected and will be placed on the table of the House.

#### **Proposal to construct over-bridge near Ghatkopar Railway Station, Bombay**

3614. SHRI SUBRAMANIAN SWAMY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a proposal to construct a new Road-Over Bridge next to the existing Road-Over Bridge, South of Ghatkopar, Railway Station in Bombay;

(b) if so, whether it is a fact that the Municipal Corporation of Greater Bombay, have in their 1990-91 Budget made provision for construction of this Bridge jointly with the Railways;

(c) if so, the details thereof; and

(d) by when this Bridge is expected to be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) It is understood that the Bombay Municipal Corporation has provided funds for the work, which will be taken up by the Railway on deposit terms.

(c) and (d) The proposal is for construction of a new road over-bridge towards the Kalyan end of the existing road overbridge. The Bombay Municipal Corporation has not yet approved the plans for the work furnished by the Railway.

#### **New Suburban Railway Station on Bombay Western Railway**

3615. SHRI SUBRAMANIAN SWAMY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a great demand for a New Suburban Railway Station on the Bombay Western Railway Suburban Net-work in between Jogeshwari and Goregaon; and

(b) if so, what steps are being taken by Government in this regard?